

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1641/2007

(From the judgement and order dated 27/10/2006 in CRLOP No. 5392/2006 of
The HIGH COURT OF MADRAS)

M. SARAVANA PORSELVI

Petitioner(s)

VERSUS

A.R.CHANDRASHEKAR @ PARTHIBAN & ORS.

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit)

Date: 16/05/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Gurukrishna Kumar, Adv.
Ms. Srikala Gurukrishna Kumar, Adv.
Mr. T. Senthil Kumar, Adv.

For Respondent(s) Shri V. Karoagaraj, Sr. Adv.
Mr. S. Thananjayan, Adv.

Mr. R. Shunmugasundaram, Sr. Adv.
Mr. V.G. Pragasam, Adv.
Mr. S.J. Aristotle, Adv.
Mr. Praburama Subramanian, Adv.

UPON hearing counsel the Court made the following
ORDER

Argument concluded.

Judgment reserved.

(Meenakshi)

Sr.P.A.

(PUSHAP LATA
BHARDWAJ)
Court Master